

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA 2464/2015

this the 26th day of November, 2015

Hon'ble Mr. V.Ajay Kumar, Member (J)

Pradeep Kumar
Aged 44 years
S/o Shri Satya Pal Singh
Working as JE (Civil) in the office of GE(EPM)
R&R Hospital, Delhi Cantt-10
R/o D-5A, Street No.9
West Jyoti Nagar
Shahdara
Delhi - 94
(By Advocate: Shri Yogesh Sharma) Applicant.

Versus

1. Union of India through
The Secretary
Ministry of Defence, Govt. of India
South Block
New Delhi
2. The Principal Controller of Defence Accounts
Western Command
Ministry of Defence
Chandigarh – 09
3. The Area Accounts Officer (Pay)
Western Command
Ministry of Defence
Delhi Cantt-10 Respondents

(By Advocate: Shri Gyanendra Singh)

ORDER (ORAL)

By Hon'ble Mr. V.Ajay Kumar, Member (J)

When this matter is taken up, the learned counsel for the applicant produced a letter dated 21.11.2015 wherein it was informed that the payment in question has already been ordered and paid to him, but he has not received the said payment till date.

2. In the circumstances, the OA is disposed of by directing the respondents to ensure that the payment in question shall be paid to the applicant within two weeks, if already not paid. No costs.

(V.Ajay Kumar)
Member (J)

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